

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
CIRCUIT SITTING AT NAGPUR.

O.A.NO. 793/93
TR.A.NO.

199

DATE OF DECISION 7.9.1993

Shri K.G.Tambe

Applicant(s)

Versus

Chief Controller of Accounts, M/O Mines
New Delhi & Ors. Respondent(s)

1. Whether it be referred to the Reporter or not ? ~
2. Whether it be circulated to all the Benches of the Central Administrative Tribunal or not ? ~

U.S. Savara
(USHA SAVARA)
MEMBER (A)

M.S. Deshpande
(M.S. DESHPANDE)
VICE CHAIRMAN

mbm

(4)
BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, BOMBAY

CAMP : NAGPUR

OA.NO. 793/93

Shri Keshavdas Gadirao Tambe

... Applicant

V/S.

The Chief Controller of Accounts,
Ministry of Mines, New Delhi & Ors. ... Respondents

CORAM: Hon'ble Vice Chairman Shri Justice M.S.Deshpande
Hon'ble Member-(A) Ms. Usha Savara

Appearance

Ms. Pathak
for Shri P.C. Marpakwar
Advocate
for the Applicant

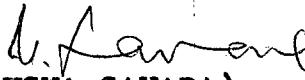
Shri Sundaram
Advocate
for the Respondents

ORAL JUDGEMENT

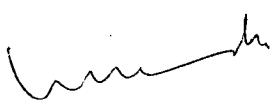
Dated: 7.9.1993

(PER: M.S.Deshpande, Vice Chairman)

Heard both the parties. Shri Sundaram for the respondents states that the applicant will be regularised as soon as a post is available for promotion on the basis of seniority. In view of this statement, Ms. Pathak states that she is not pressing the application. It is disposed of.


(USHA SAVARA)

MEMBER (A)


(M.S.DESHPANDE)
VICE CHAIRMAN

mrj.